

(b) whether some Scheduled Caste persons were promoted to the post of the Principals even though they did not complete required experience as Post Graduate Teacher/Vice Principal;

(c) whether their less experience had not been condoned so far by the competent authority; and

(d) if so, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) 26 persons belonging to the Scheduled Caste community were promoted in 1988 to the post of Principal by the Delhi Administration on ad-hoc basis.

(b) All the 26 persons mentioned above satisfied the requirement of minimum experience as prescribed in the Recruitment Rules.

(c) and (d). Do not arise.

Non-Promotion to the Post of Principals due to Pending Complaints

7177. SHRI PURAN CHANDRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the Vice-Principals in Delhi Administration, Delhi whose promotions have not been done to the post of the principals due to the complaints pending against them;

(b) the date in each case separately since the promotions have not been given to the above Vice-Principals;

(c) whether according to Government orders promotion can be given in spite of pending complaints; and

(d) if so, the reasons due to which above persons have not been promoted?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) The following Vice-Principals could not be promoted to the post of Principal due to non-availability of vigilance clearance:—

1. Shri D.R. Nim
2. Shri K.C. Rakesh
3. Shri P.C. Arya
4. Shri C.P.S. Tomar
5. Smt. V.K. Choudhary
6. Smt. Santosh Kapoor

(b) In the first five cases the promotions have not been given from 14.3.1988 and in the 6th case it has not been given from 14.9.1988.

(c) and (d). The Government orders are that promotions are withheld in cases where disciplinary proceedings are contemplated.

Vice-Principals Working Independently in Delhi Administration Schools

7178. SHRI PURAN CHANDRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the Vice-Principals along with the names of the Senior Secondary Schools in Delhi Administration Delhi, where they are working independently; and

(b) the date/dates in each case separately since the above Vice Principals are working independently?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) and (b). A statement is given below.